MR. CHAIRMAN: The hon. Mem- I ber says I exact amounts to be paid to the per-I sons. that the recommendations | have appeared in the Press. Is that I account correct or incorrect?

DR. R. B. GOUR: What is it that they are examining?

SHRI SHAH NAWAZ KHAN: Most of it is correct.

SHRI BHUPESH GUPTA: Then which part of it is incorrect?

MR. CHAIRMAN: Substantially correct.

## **RAILWAY ACCIDENTS ON CENTRAL AND** WESTERN RAILWAYS IN 1957-58

\*9. SHRI J. H. JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway accidents which occurred on the Central and Western Railways in 1957-58:

(b) the loss of life involved in the accidents: and

(c) the amount of loss caused to the Railways as a result of the accidents?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) The number of serious train accidents during 1st April, 1957 to 31st March 1958 was 4.

(b) 33 persons were killed.

(c) Cost of damage to Railway property has been assessed at Rs. 211 thousands.

SHRI J. H. JOSHI: What is the amount of compensation paid to those who have lost their lives and on what basis is this amount computed in each individual case?

those who are killed. The actual amount paid station rules are in order and so on. is Rs. 2,26,079 and a Claims Commissioner is generally appointed and he decides upon tfte

SHRI J. H. JOSHI: I wanted to know on what basis that amount is computed.

to Ouestions

SHRI SHAH NAWAZ KHAN: According to the rules that are laid down for the guidance of the Claims Commissioner.

SHRI J. H. JOSHI: It is stated that many accidents happen on account of ihe failure of the human element. May I know what measures are adopted to remove this defect?

SHRI SHAH NAWAZ KHAN: There are various methods. First of all there is the punitive action taken against the persons who are responsible for the negligence. Then there are certain other aspects, the psychological aspect and so on, whether, the man is over-worked, or whether he is worried and so on. All these things are attended to.

श्री पां० ना० राजभोज : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि कल्याण के पास जो दुर्घटना हुई थी उस में कितने लोग मरे ग्रौर कितनों को कम्पेन्सेशन दिया गया?

## श्री शाहनवाज खां: इसके लिये सैपरेट नोटिस चाहिये ।

SHRI AMOLAKH CHAND: May I know whether as a result of the accidents, safety organisations have been set up on each Railway and if so, what was done by these organisations to avoid such accidents?

SHRI SHAH NAWAZ KHAN: It is true that a safety organisation has been set up in each Railway. The safety organisation on most of the Railways is working under the Senior Deputy General Manager. They are allowed a group of SHRI SHAH NAWAZ KHAN: The amount selected inspectors, from the Railway and their of compensation is paid to the dependents of duty is to visit all the stations and find out if the

SHHI V. K. DHAGE: The question is about the accidents that took place in 1957-58 on the Central and Western Railways. Is not Kalyan on these Railways?

Oral Answers

SHRI SHAH NAWAZ KHAN: The question does not fall within the specified period.

SHRI AMOLAKH CHAND: May I know how far has this new organisation helped in stopping accidents?

SHRI SHAH NAWAZ KHAN: The new organisation is doing good work. It is too early to say how effective it has been.

DR. R. P. DUBE: Is it a fact that more accidents have taken place recently?

## (Wo reply.)

SHRIMATI T. NALLAMUTHU RAMA-MURTI: What is the safety organisation? Recently three gangmen and a policeman who were supposed to be looking after the safety on the lines were knocked down by the train and killed.

MR. CHAIRMAN: Have you any information of that?

SHRI SHAH NAWAZ KHAN: I have no information. I am sorry to hear that.

## PROTECTION OF NATIONAL HIGHWAYS m Tellicherry against sea-erosion

•10. SHRI N. C. SEKHAR: Will the Minister of TRANSPORT AND COM-MUNICATIONS be pleased to state:

(a) whether sea-erosion in Tellicherry has affected the national highways;

(b) whether the Government of Kerala have asked for sanction from j the Government of India to carry out protection works expeditiously; and (c) whether the sanction has been accorded?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir but the West Coast Road has been affected.

(b) Yes, but without giving the es sential information.

(c) No. The matter is under corres pondence with the State Government.

SHRI N. C. SEKHAR: May I know whether the Government is aware that the sea-erosion in Kerala is so extensive and serious and it has affected the inhabitants of large areas and destroyed the homesteads and the railway line in a particular place in Tellicherry and also the military road in Cannanore and the barrack areas there; that the financial assistance sought from the Central Government by the Kerala Government is so essential and urgent that it should be sanctioned soon?

SHRI RAJ BAHADUR: We have been informed by Shri Krishna Iyer, the Minister of Law in the Kerala Government, with regard to the damage done by sea-erosion. We have also received copy of the letter sent to the Railway Ministry and the Ministry of Irrigation and Power by the Government of Kerala which they sent to our Ministry also; and by which we have been informed that half of the amount of cost of the work initiated is being claimed as grant from the Railway Ministry and the rest as loan from the Ministry of Irrigation and Power.

SHRI N. C. SEKHAR: May I know whether it will take much time for the Central Government to sanction this help?

SHRI RAJ BAHADUR: As I said in reply to the main question, specific details about the works and about the road concerned have not been furnished to us by the Kerala Government. We had asked them as far back as the 24th July, 1958, for at least the preli-